

**OFFICE OF THE DISTRICT & SESSIONS JUDGE.....CHIRANG,KAJALGAON**

**O R D E R**

No. 21 Dated Kajalgaon the 3<sup>rd</sup> August, 2017


In pursuance of Notification No. HC.XXXVII- 33/2015/ 2633 / R. Cell Dated 08-06-2017 and letter No. HC.XXXVII-33/2015/ 2740 /R. Cell Dated 10-07-2017 of Hon'ble Gauhati High Court, Guwahati and on receipt of provisional police verification report in respect of Character/ Antecedent of **Sri Manoj Kumar Basumatary**, S/O- Panidhar Basumatary, R/O- Village Dhaligaon, P.O. & P.S.- Dhaligaon, Dist. - Chirang , BTAD, Assam, is hereby appointed as **Computer Typist** in the Scale of Pay of Rs. 14000 --- Rs. 49000/- + Grade Pay Rs. 5600/- [Pre revised scale of Pay being Rs. 5200/- ---- Rs. 20,200/- + Grade Pay Rs. 2200/-] and other allowances as admissible under the Rules with effect from the date of his joining subject to production of Medical certificate of health from the Joint Director of Health Services, Chirang against the sanctioned post created vide Govt. letter No. JDJ. 113/2015/ 6, Dated 19-06-2015 lying vacant in the establishment of the District & Sessions Judge, Chirang, Kajalgaon.

His appointment is purely temporary and may be terminated any time without assigning any reason thereof.

His service shall be governed by "The New Defined Contributory Pension Scheme, 2005 " and he is to submit an undertaking to that effect in prescribed proforma at the time of joining.

He is directed to join in his duties within 15 (fifteen) days from the Date of receipt of this order.


Inform all concerned accordingly.

  
(H. Devi Bhuyan)  
District & Sessions Judge,  
Chirang, Kajalgaon.

Memo NO. DJCH.I-XII/Pt.-II/2017 / 2154-62 / Dated Kajalgaon the 3<sup>rd</sup> August , 2017.

Copy forwarded for necessary information and action to :-

1. The Principal Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Registrar (Administration)-cum- In Charge, Centralized Recruitment, Gauhati High Court, Guwahati.
3. The Joint Secretary to the Govt. of Assam, Finance (SIU) Department, Dispur , Guwahati-6.
4. The Joint Secretary to the Govt. of Assam, Budget Department, Dispur , Guwahati-6.
5. The Treasury Officer, Bongaigaon / Bijni.
6. The Bill Assistant , Office of the undersigned.
7. Sri Manoj Kumar Basumatary, S/O- Panidhar Basumatary, R/O- Village Dhaligaon, P.O. & P.S.- Dhaligaon, Dist.- Chirang, BTAD, Assam, PIN- 783385.
- ✓ 8. The Systems Officer, Chirang. He is requested to upload this order in the official website of the District Judiciary, Chirang and transmit the same to the Hon'ble Gauhati High Court, Guwahati through e-mail immediately.
9. ORDER BOOK/ Office File.

  
District & Sessions Judge,  
Chirang, Kajalgaon.

3.8.17

  
3.8.2017

**O R D E R**

No. 22 Dated Kajalgaon the 3<sup>rd</sup> August, 2017


In pursuance of Notification No. HC.XXXVII- 33/2015/ 2633 / R. Cell Dated 08-06-2017 and letter No. HC.XXXVII-33/2015/ 2740 /R. Cell Dated 10-07-2017 of Hon'ble Gauhati High Court, Guwahati and on receipt of provisional police verification report in respect of Character/ Antecedent of **Ms. Poonam Rajbongshi**, D/O Tankeswar Rajbongshi, R/O- BGR Township Qtr No. 561 C, P.O. & P.S. - Dhaligaon , Dist. - Chirang , BTAD, Assam, is hereby appointed as **Computer Typist** in the Scale of Pay of Rs. 14000/- --- Rs. 49000/- + Grade Pay Rs. 5600/- [Pre revised scale of Pay being Rs. 5200/- --- Rs. 20,200/- + Grade Pay Rs.2200/-] and other allowances as admissible under the Rules with effect from the date of her joining subject to production of Medical certificate of health from the Joint Director of Health Services, Chirang against the sanctioned post created vide Govt. letter No.JDJ. 113/2015/6, Dated 19-06-2015 lying vacant in the establishment of the District & Sessions Judge, Chirang, Kajalgaon.

Her appointment is purely temporary and may be terminated any time without assigning any reason thereof.

Her service shall be governed by "The New Defined Contributory Pension Scheme, 2005 " and she is to submit an undertaking to that effect in prescribed proforma at the time of joining.

She is directed to join in her duties within 15 (fifteen) days from the Date of receipt of this order.


Inform all concerned accordingly.

  
(H. Devi Bhuyan)  
District & Sessions Judge,  
Chirang, Kajalgaon.

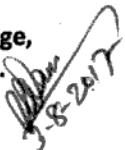
Memo NO. DJCH.I-XII/Pt.-II/2017 / 2163-71 / Dated Kajalgaon the 3<sup>rd</sup> August , 2017.

Copy forwarded for necessary information and action to :-

1. The Principal Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Registrar (Administration)-cum- In Charge, Centralized Recruitment, Gauhati High Court, Guwahati.
3. The Joint Secretary to the Govt. of Assam, Finance (SIU) Department, Dispur , Guwahati-6.
4. The Joint Secretary to the Govt. of Assam, Budget Department, Dispur , Guwahati-6.
5. The Treasury Officer, Bongaigaon / Bijni.
6. The Bill Assistant , Office of the undersigned.
7. Ms. Poonam Rajbongshi , D/O Tankeswar Rajbongshi, R/O- BGR Township Qtr No. 561 C, P.O. & P.S.- Dhaligaon, Dist.- Chirang, BTAD, Assam, PIN- 783385.
- ✓ 8. The Systems Officer, Chirang. He is requested to upload this order in the official website of the District Judiciary, Chirang and transmit the same to the Hon'ble Gauhati High Court, Guwahati through e-mail immediately.
9. ORDER BOOK/ Office File.

  
District & Sessions Judge,  
Chirang, Kajalgaon.

31/8/17

  
3-8-2017

**O R D E R**  
No. **23** Dated Kajalgaon the 3<sup>rd</sup> August, 2017


In pursuance of Notification No. HC.XXXVII- 33/2015/ 2633 / R. Cell Dated 08-06-2017 and letter No. HC.XXXVII-33/2015/ 2740 /R. Cell Dated 10-07-2017 of Hon'ble Gauhati High Court, Guwahati and on receipt of provisional police verification report in respect of Character/Antecedent of **Ms. Raisumai Basumatary**, D/O- Ananda Boro ,R/O- village Kashdaha, P.O.- Bhandara Bazar, P.S.-Bijni, Dist.- Chirang, BTAD, Assam is hereby appointed as **Computer Typist** in the Scale of Pay of Rs. 14000/- ---- Rs. 49000/- + Grade Pay Rs. 5600/- [Pre revised scale of Pay being Rs. 5200/--- Rs. 20,200/- + Grade Pay Rs.2200/-] and other allowances as admissible under the Rules with effect from the date of her joining subject to production of Medical certificate of health from the Joint Director of Health Services, Chirang against the sanctioned post created vide Govt. letter No. JDJ. 113/2015/ 6, Dated 19-06-2015 lying vacant in the establishment of the District & Sessions Judge, Chirang, Kajalgaon.

Her appointment is purely temporary and may be terminated any time without assigning any reason thereof.

Her service shall be governed by "The New Defined Contributory Pension Scheme, 2005" and she is to submit an undertaking to that effect in prescribed proforma at the time of joining.

She is directed to join in her duties within 15 (fifteen) days from the Date of receipt of this order.


Inform all concerned accordingly.

  
(H. Devi Bhuyan)  
District & Sessions Judge,  
Chirang, Kajalgaon.

Memo NO. DJCH.I-XII/Pt.-II/2017 / 2172-87 / Dated Kajalgaon the 3<sup>rd</sup> August , 2017.

Copy forwarded for necessary information and action to :-

1. The Principal Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Registrar (Administration)-cum- In Charge, Centralized Recruitment, Gauhati High Court, Guwahati.
3. The Joint Secretary to the Govt. of Assam, Finance (5IU) Department, Dispur , Guwahati-6.
4. The Joint Secretary to the Govt. of Assam, Budget Department, Dispur , Guwahati-6.
5. The Treasury Officer, Bongaigaon / Bijni.
6. The Bill Assistant , Office of the undersigned.
7. Ms. Raisumai Basumatary, D/O- Ananda Boro ,R/O- village Kashdaha, P.O.- Bhandara Bazar, P.S.- Bijni, Dist.- Chirang, BTAD ,Assam.
- ✓ 8. The Systems Officer, Chirang. He is requested to upload this order in the official website of the District Judiciary, Chirang and transmit the same to the Hon'ble Gauhati High Court, Guwahati through e-mail immediately.
9. ORDER BOOK/ Office File.

  
District & Sessions Judge,  
Chirang, Kajalgaon

31/8/17

  
3-8-2017

**O R D E R**

No. **24** Dated Kajalgaon the 3<sup>rd</sup> August, 2017

In pursuance of Notification No. HC.XXXVII- 33/2015/ 2633 / R. Cell Dated 08-06-2017 and letter No. HC.XXXVII-33/2015/ 2740 /R. Cell Dated 10-07-2017 of Hon'ble Gauhati High Court, Guwahati and on receipt of provisional police verification report in respect of Character/Antecedent of **Ms. Jnui Saha**, D/O - Jiban Chandra Saha, R/O- Baro Kalibari Road, Ward No. 1, P.O. & P.S.- Bijni, Dist.- Chirang, BTAD, Assam is hereby appointed as **Computer Typist** in the Scale of Pay of Rs. 14000/- --- Rs. 49000/- + Grade Pay Rs. 5600/- [Pre revised scale of Pay being Rs. 5200/- --- Rs. 20,200/- + Grade Pay Rs.2200/-] and other allowances as admissible under the Rules with effect from the date of her joining subject to production of Medical certificate of health from the Joint Director of Health Services, Chirang against the sanctioned post created vide Govt. letter No. JDJ. 113/2015/ 6, Dated 19-06-2015 lying vacant in the establishment of the District & Sessions Judge, Chirang, Kajalgaon.

Her appointment is purely temporary and may be terminated any time without assigning any reason thereof.

Her service shall be governed by "The New Defined Contributory Pension Scheme, 2005" and she is to submit an undertaking to that effect in prescribed proforma at the time of joining.

She is directed to join in her duties within 15 (fifteen) days from the Date of receipt of this order.

Inform all concerned accordingly.

*sdr*  
**(H. Devi Bhuyan)**  
District & Sessions Judge,  
Chirang, Kajalgaon.

Memo NO. DJCH.I-XII/Pt.-II/2017 / 2182-91 / Dated Kajalgaon the 3<sup>rd</sup> August, 2017.

Copy forwarded for necessary information and action to :-

1. The Principal Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Registrar (Administration)-cum- In Charge, Centralized Recruitment, Gauhati High Court, Guwahati.
3. The Joint Secretary to the Govt. of Assam, Finance (SIU) Department, Dispur, Guwahati-6.
4. The Joint Secretary to the Govt. of Assam, Budget Department, Dispur, Guwahati-6.
5. The Treasury Officer, Bongaigaon / Bijni.
6. The Bill Assistant, Office of the undersigned.
7. Ms. Jnui Saha, D/O- Jiban Chandra Saha, R/O- Baro Kalibari Road, Ward No. 1, P.O.& P.S.- Bijni, Dist.- Chirang, BTAD, Assam.
8. The Systems Officer, Chirang. He is requested to upload this order in the official website of the District Judiciary, Chirang and transmit the same to the Hon'ble Gauhati High Court, Guwahati through e-mail immediately.
9. ORDER BOOK/ Office File.

*be*  
District & Sessions Judge,  
Chirang, Kajalgaon.

31/8/17

*31/8-2017*